

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

(CAA)187(PB)/2017

IN THE MATTER OF:

Kaizen Life Science Pvt. Ltd.
And Bullish Trading Pvt. Ltd.

.... Applicant/petitioner

Order under Section 230-232 of the Companies Act

Order delivered on 31.10.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

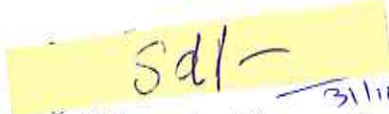
Ms. Deepa Krishan
Hon'ble Member (T)

For the Applicant/Petitioner : Mr. Chetan Khanna, PCS

For the Respondent :

ORDER

By Order of the Bench, matter is listed on 28.11.2017.


(Nirmala Vincent)
Court Officer

V.Sethi
31.10.2017